

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 18 of 2013

Dated : 12th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Power Company or Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Ms. Swagatika Sahoo
Ms. Anushree**

**Counsel for the Respondent(s): Proxy counsel for
Mr. J.J. Bhatt, Sr. Adv.
Mr. Dhananjay for
Mr. Nikhil Nayyar for R.1
Mr. Anuj Berry for R-2
Mr. Rohit Rao N. &
Mr. Ritesh K. Chowdhary for R-4**

ORDER

As agreed by the learned counsel for the parties, post the matter for further hearing on **12.12.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs